

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :10-01-2022

Date : 10.01.2022										
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	2257/2022	10.01.2022	WP (C) - 35624/2021	D.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-06			(Seat No-)
2	2258/2022	10.01.2022	WP (C) - 35631/2021	D.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-06			(Seat No-)
3	2259/2022	10.01.2022	WP (C) - 39937/2021	D.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-06			(Seat No-)
4	2260/2022	10.01.2022	WP (C) - 39926/2021	D.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-06			(Seat No-)
5	2261/2022	10.01.2022	WP (C) - 35625/2021	D.K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-06			(Seat No-)
6	2262/2022	10.01.2022	WP (C) - 37713/2021	D.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-06		WRIT BRANCH -2	(Seat No-34)
7	2263/2022	10.01.2022	WP (C) - 39934/2021	D.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-01-06			(Seat No-34)
8	2264/2022	10.01.2022	WP (C) - 40186/2021	D.K.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Seat No-34)
9	2265/2022	10.01.2022	WP (C) - 39929/2021	D.K.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Seat No-34)

10	2266/2022	10.01.2022	WP (C) - 40189/2021	D.K.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-34)
11	2267/2022	10.01.2022	WP (C) - 40191/2021	D.K.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-34)
12	2268/2022	10.01.2022	CRLMC-1475/2020	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-01-06		CRMINA L MISC-2	(Se at No-16)
13	2269/2022	10.01.2022	CMAPL-247/2020	T.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-16)
14	2270/2022	10.01.2022	WP (C) - 8829/2013	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-16)
15	2271/2022	10.01.2022	CRLA-520/2021	S.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-01-06			(Se at No-16)
16	2272/2022	10.01.2022	WP (C) - 16751/2013	BALARAM SINGH	C.O.	COURT NO. 16	Order Dtd. 2022-01-05			(Se at No-16)
17	2273/2022	10.01.2022	WP (C) - 2780/2016	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-05			(Se at No-16)
18	2274/2022	10.01.2022	WP (C) - 10193/2012	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-05			(Se at No-16)
19	2275/2022	10.01.2022	WP (C) - 308/2022	S.C.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06		WRIT BRANCH (DIVISION BENCH)	(Se at No-119)
20	2276/2022	10.01.2022	WP (C) - 22611/2021	D.K.JENA	C.O.	COURT NO. 24	Order Dtd. 2022-01-06		WRIT BRANCH -6	(Se at No-24)
21	2277/2022	10.01.2022	WP (C) - 34687/2021	R.K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-24)
22	2278/2022	10.01.2022	WPC (OAC) -	M.R.ROUTRAY	C.O.	COURT NO. 22	Order Dtd.			(Se at

			1244/2008				2022-01-06			No-24)
23	2279/2022	10.01.2022	CRLREV-510/2021	S.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2022-01-07			(Se at No-24)
24	2280/2022	10.01.2022	CRLREV-348/2020	J.R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-01-05			(Se at No-24)
25	2281/2022	10.01.2022	WP (C) - 26/2022	P.K.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Se at No-24)
26	2282/2022	10.01.2022	WP (C) - 41/2022	S.C.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
27	2283/2022	10.01.2022	WP (C) - 8081/2013	C.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Se at No-116)
28	2284/2022	10.01.2022	WP (C) - 8081/2013	P.BASTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Se at No-116)
29	2285/2022	10.01.2022	WP (C) - 35174/2021	P.CH. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-01-06			(Se at No-116)
30	2286/2022	10.01.2022	CMAPL-247/2020	T.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-116)
31	2287/2022	10.01.2022	CONTC-7819/2021	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-116)
32	2288/2022	10.01.2022	CONTC-7820/2021	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-116)
33	2289/2022	10.01.2022	CONTC-7821/2021	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-			(Se at No-

							01-07			116)
34	2290/2 022	10.01.20 22	WP (C) - 894/201 4	M.D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-06			(Se at No- 116)
35	2291/2 022	10.01.20 22	WP (C) - 32816/2 021	T.K.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022- 01-06		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 103)
36	2292/2 022	10.01.20 22	WP (C) - 33851/2 020	K.P.BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2022- 01-06		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 102)
37	2293/2 022	10.01.20 22	CONTC- 7823/20 21	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 102)
38	2294/2 022	10.01.20 22	CONTC- 7824/20 21	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 102)
39	2295/2 022	10.01.20 22	CONTC- 7826/20 21	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 102)
40	2296/2 022	10.01.20 22	CONTC- 7828/20 21	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 102)
41	2297/2 022	10.01.20 22	CONTC- 7800/20 21	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 102)
42	2298/2 022	10.01.20 22	WP (C) - 21693/2 021	B. K. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2022- 01-06			(Se at No- 102)
43	2299/2 022	10.01.20 22	CONTC- 7853/20 21	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 102)

44	2300/2022	10.01.2022	CONTC-7759/2021	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
45	2301/2022	10.01.2022	CONTC-40/2022	B.CH. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
46	2302/2022	10.01.2022	CONTC-39/2022	B.CH. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
47	2303/2022	10.01.2022	CONTC-6731/2021	M/S.ASISH KUMAR RAY, B.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
48	2304/2022	10.01.2022	CONTC-7789/2021	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
49	2305/2022	10.01.2022	CONTC-7777/2021	M/S K.C. RATH, B.K. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
50	2306/2022	10.01.2022	CONTC-7758/2021	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
51	2307/2022	10.01.2022	WP (C) - 456/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
52	2308/2022	10.01.2022	WP (C) - 457/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
53	2309/2022	10.01.2022	WP (C) - 33/2022	PURUSOTTAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
54	2310/2022	10.01.2022	WP (C) - 328/2022	P.K.JENA	C.O.	COURT NO. 3	Order Dtd.			(Se at

			2			OLD	2022-01-07			No-102)
55	2311/2022	10.01.2022	WP (C) - 329/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-102)
56	2312/2022	10.01.2022	WP (C) - 393/2022	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07		WRIT BRANCH -8	(Se at No-39)
57	2313/2022	10.01.2022	WP (C) - 2350/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -10	(Se at No-58)
58	2314/2022	10.01.2022	WPC (OA) - 138/2008	A.K.JATI	C.O.	COURT NO. 3 OLD				(Se at No-58)
59	2315/2022	10.01.2022	WP (C) - 41623/2021	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07		WRIT BRANCH -5	(Se at No-23)
60	2316/2022	10.01.2022	WPC (OA) - 138/2008	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Se at No-23)
61	2317/2022	10.01.2022	WPC (OA) - 748/2008	M/S R.K.BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Se at No-23)
62	2318/2022	10.01.2022	WPC (OAC) - 946/2008	C.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Se at No-23)
63	2319/2022	10.01.2022	WP (C) - 293/2022	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -6	(Se at No-35)
64	2320/2022	10.01.2022	WP (C) - 293/2022	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -6	(Se at No-35)
65	2321/2022	10.01.2022	WPC (OA) - 1021/2019	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Se at No-35)
66	2322/2022	10.01.2022	WP (C) - 38229/2021	B. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-			(Se at No-

							01-07			35)
67	2323/2 022	10.01.20 22	WP (C) - 40772/2 021	B. K. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 35)
68	2324/2 022	10.01.20 22	CRLMP- 1174/20 15	M/S.DEBARANJ AN RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-06		WRIT BRANCH -6	(Se at No- 25)
69	2325/2 022	10.01.20 22	WP (C) - 40773/2 021	B. K. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 25)
70	2326/2 022	10.01.20 22	WP (C) - 40518/2 021	B. D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 25)
71	2327/2 022	10.01.20 22	WP (C) - 40465/2 021	B. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 25)
72	2328/2 022	10.01.20 22	WP (C) - 40462/2 021	B. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 25)
73	2329/2 022	10.01.20 22	WP (C) - 40145/2 021	S.K.BHANJADE O	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 25)
74	2330/2 022	10.01.20 22	WP (C) - 39182/2 021	ANUP KUMAR MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 25)
75	2331/2 022	10.01.20 22	WPC (OAC) - 1413/20 00	B. R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-06			(Se at No- 25)
76	2332/2 022	10.01.20 22	WP (C) - 40468/2 021	B. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 25)
77	2333/2 022	10.01.20 22	WP (C) - 40255/2 021	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 25)
78	2334/2 022	10.01.20 22	WP (C) - 40335/2 021	A. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07		WRIT BRANCH -5	(Se at No- 32)
79	2335/2 022	10.01.20 22	WP (C) - 41815/2	A.K.DAS	C.O.	COURT NO. 3	Order Dtd.			(Se at

			021			OLD	2022-01-07			No-32)
80	2336/2022	10.01.2022	WP (C) - 395/2022	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-32)
81	2337/2022	10.01.2022	WP (C) - 21/2022	R.K.MEHER	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-32)
82	2338/2022	10.01.2022	WP (C) - 396/2022	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-32)
83	2339/2022	10.01.2022	WP (C) - 322/2022	R.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-32)
84	2340/2022	10.01.2022	WP (C) - 41548/2021	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-32)
85	2341/2022	10.01.2022	WP (C) - 39654/2021	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-32)
86	2342/2022	10.01.2022	WP (C) - 38886/2021	ASHOK KUMAR RANA	C.O.	COURT NO. 24	Order Dtd. 2022-01-05			(Se at No-32)
87	2343/2022	10.01.2022	BLAPL- 8599/2020	D. K. NAIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-07		CRMINAL MISC-2	(Se at No-10)
88	2344/2022	10.01.2022	WP (C) - 166/2022	A.K.SAA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-10)
89	2345/2022	10.01.2022	WP (C) - 38170/2021	P.LENKA	C.O.	COURT NO. 24	Order Dtd. 2022-01-05			(Se at No-10)
90	2346/2022	10.01.2022	WP (C) - 41423/2021	P. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-10)
91	2347/2022	10.01.2022	WP (C) - 41769/2021	RAMA KRISHNA BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-10)
92	2348/2022	10.01.2022	WP (C) -	P.K.MISHRA	C.O.	COURT	Order			(Se

	022	22	40380/2021			NO. 24	Dtd. 2022-01-06			at No-10)
93	2349/2022	10.01.2022	BLAPL-3448/2021	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-10)
94	2350/2022	10.01.2022	BLAPL-3817/2020	S.K.BHANJADEO	C.O.	COURT NO. 3	Order Dtd. 2022-01-07			(Se at No-10)
95	2351/2022	10.01.2022	WP (C) - 38984/2021	R.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-10)
96	2352/2022	10.01.2022	WP (C) - 38387/2021	M.R.BADAJENA	C.O.	COURT NO. 9	Order Dtd. 2022-01-06			(Se at No-10)
97	2353/2022	10.01.2022	BLAPL-6235/2021	D. K. NAIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-10)
98	2354/2022	10.01.2022	WP (C) - 26526/2019	B.G. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-01-06			(Se at No-10)
99	2355/2022	10.01.2022	WP (C) - 37701/2021	S.CHOUDHURY	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-10)
100	2356/2022	10.01.2022	ABLAPL-10477/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-10)
101	2357/2022	10.01.2022	ABLAPL-5382/2019	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-10)
102	2358/2022	10.01.2022	WP (C) - 38649/2021	K.C.SAMAL	C.O.	COURT NO. 24	Order Dtd. 2022-01-07			(Se at No-10)
103	2359/2022	10.01.2022	RSA-229/2010	K. DHAL	C.O.	COURT NO. 22	Order Dtd. 2022-01-07		SECOND APPEAL	(Se at No-2)
104	2360/2022	10.01.2022	WP (C) - 40286/2021	CHHABI RANA	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-2)

105	2361/2022	10.01.2022	CMAPL-254/2019	K. DHAL	C.O.	COURT NO. 24	Order Dtd. 2022-01-07			(Se at No-2)
106	2362/2022	10.01.2022	WP (C) - 38848/2021	BIKRAM BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-2)
107	2363/2022	10.01.2022	WP (C) - 202/2022	ARUN KUMAR JATI	C.O.	COURT NO. 25	Order Dtd. 2022-01-07		WRIT BRANCH -6	(Se at No-35)
108	2364/2022	10.01.2022	WP (C) - 39251/2021	S.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-35)
109	2365/2022	10.01.2022	ARBA-17/2017	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-35)
110	2366/2022	10.01.2022	WP (C) - 36792/2021	M.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-35)
111	2367/2022	10.01.2022	WP (C) - 39202/2021	AJIT KUMAR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-35)
112	2368/2022	10.01.2022	WP (C) - 38437/2021	K.C.SAMAL	C.O.	COURT NO. 24	Order Dtd. 2022-01-05			(Se at No-35)
113	2369/2022	10.01.2022	WP (C) - 40232/2021	RASHMI RANJAN DAS	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-35)
114	2370/2022	10.01.2022	WP (C) - 37314/2021	J.R. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-01-05			(Se at No-35)
115	2371/2022	10.01.2022	WP (C) - 38471/2021	B. R. SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2022-01-07		WRIT BRANCH -7	(Se at No-18)
116	2372/2022	10.01.2022	WP (C) - 32851/2021	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-18)
117	2373/2022	10.01.2022	WP (C) - 37233/2021	K.C.SAMAL	C.O.	COURT NO. 24	Order Dtd. 2022-			(Se at No-

							01-05			18)
118	2374/2022	10.01.2022	WP (C) - 37963/2021	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022-01-05			(Se at No-18)
119	2375/2022	10.01.2022	CRLMC-3385/2010	S. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-21	CRIMINAL MISC-3		(Se at No-3)
120	2376/2022	10.01.2022	CRLMC-2358/2019	S. S. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2022-01-07			(Se at No-3)
121	2377/2022	10.01.2022	WP (C) - 38336/2021	SAROJ KUMAR DASH	C.O.	COURT NO. 24	Order Dtd. 2022-01-05			(Se at No-3)
122	2378/2022	10.01.2022	BLAPL-7131/2021	P. L. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-01-06			(Se at No-3)
123	2379/2022	10.01.2022	BLAPL-9284/2021	RAHUL SETHI	C.O.	COURT NO. 23	Order Dtd. 2022-01-06			(Se at No-3)
124	2380/2022	10.01.2022	WP (C) - 197/2022	R.K.BISIO	C.O.	COURT NO. 23	Order Dtd. 2022-01-07			(Se at No-3)
125	2381/2022	10.01.2022	WP (C) - 61/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-3)
126	2382/2022	10.01.2022	WP (C) - 36416/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-3)
127	2383/2022	10.01.2022	WP (C) - 36403/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-3)
128	2384/2022	10.01.2022	WP (C) - 36400/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-3)
129	2385/2022	10.01.2022	WP (C) - 36397/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-3)
130	2386/2022	10.01.2022	BLAPL-9457/20	P.K.ROUT	C.O.	COURT NO. 11	Order Dtd.			(Se at

			21				2022-01-07			No-3)
131	2387/2022	10.01.2022	BLAPL-9322/2021	M. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-01-06			(Se at No-3)
132	2388/2022	10.01.2022	BLAPL-9421/2021	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-3)
133	2389/2022	10.01.2022	BLAPL-9414/2021	A.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-01-07			(Se at No-3)
134	2390/2022	10.01.2022	BLAPL-9390/2021	B.G. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-3)
135	2391/2022	10.01.2022	BLAPL-9435/2021	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-3)
136	2392/2022	10.01.2022	FAO-98/2017	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-3)
137	2393/2022	10.01.2022	BLAPL-9428/2021	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-3)
138	2394/2022	10.01.2022	FAO-98/2017	MOTILAL MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-3)
139	2395/2022	10.01.2022	BLAPL-9429/2021	J.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-3)
140	2396/2022	10.01.2022	WP (C) - 40704/2021	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-05			(Se at No-3)
141	2397/2022	10.01.2022	BLAPL-9341/2021	NANTU DAS	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-3)
142	2398/2022	10.01.2022	WP (C) - 40592/2021	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
14	2399/2	10.01.2022	WP (C) -	D. BISWAL	C.O.	COURT	Order			(Se

3	022	22	389/2022			NO. 2 OLD	Dtd. 2022-01-07			at No-48)
144	2400/2022	10.01.2022	BLAPL-9399/2021	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)
145	2401/2022	10.01.2022	BLAPL-9398/2021	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)
146	2402/2022	10.01.2022	BLAPL-9404/2021	R.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)
147	2403/2022	10.01.2022	WP (C) - 40586/2021	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
148	2404/2022	10.01.2022	BLAPL-9411/2021	B.G. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)
149	2405/2022	10.01.2022	WP (C) - 40594/2021	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
150	2406/2022	10.01.2022	BLAPL-9408/2021	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)
151	2407/2022	10.01.2022	WP (C) - 40598/2021	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
152	2408/2022	10.01.2022	BLAPL-9443/2021	SARAT KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)
153	2409/2022	10.01.2022	WP (C) - 40571/2021	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
154	2410/2022	10.01.2022	WP (C) - 40590/2021	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
155	2411/2022	10.01.2022	BLAPL-9439/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)

156	2412/2022	10.01.2022	WP (C) - 40581/2021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
157	2413/2022	10.01.2022	BLAPL-9438/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)
158	2414/2022	10.01.2022	WP (C) - 40559/2021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
159	2415/2022	10.01.2022	BLAPL-9459/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)
160	2416/2022	10.01.2022	WP (C) - 40574/2021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
161	2417/2022	10.01.2022	WP (C) - 40564/2021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
162	2418/2022	10.01.2022	WP (C) - 40569/2021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
163	2419/2022	10.01.2022	WP (C) - 40577/2021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -7	(Se at No-48)
164	2420/2022	10.01.2022	BLAPL-7558/2021	S.SAMAL	C.O.	COURT NO. 25	Order Dtd. 2022-01-06			(Se at No-48)
165	2421/2022	10.01.2022	BLAPL-7771/2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-48)
166	2422/2022	10.01.2022	WP (C) - 19958/2021	T.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-06			(Se at No-48)
167	2423/2022	10.01.2022	WP (C) - 38917/2021	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-48)
168	2424/2022	10.01.2022	WP (C) - 40567/2021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-		WRIT BRANCH -7	(Se at No-

							01-06			48)
169	2425/2022	10.01.2022	WP (C) - 24585/2021	PURUSOTTAM CHULI	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-48)
170	2426/2022	10.01.2022	WP (C) - 40881/2021	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -2	(Se at No-9)
171	2427/2022	10.01.2022	WP (C) - 41342/2021	B.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-9)
172	2428/2022	10.01.2022	WP (C) - 40929/2021	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-9)
173	2429/2022	10.01.2022	WP (C) - 41365/2021	MIHIR KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-9)
174	2430/2022	10.01.2022	WP (C) - 40731/2021	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07		WRIT BRANCH -1	(Se at No-30)
175	2431/2022	10.01.2022	WP (C) - 41365/2021	D.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-30)
176	2432/2022	10.01.2022	WP (C) - 387/2022	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-30)
177	2433/2022	10.01.2022	BLAPL-9096/2021	NANTU DAS	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-30)
178	2434/2022	10.01.2022	BLAPL-9413/2021	A. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-30)
179	2435/2022	10.01.2022	WP (C) - 41517/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-05			(Se at No-30)
180	2436/2022	10.01.2022	CRLREV-720/2014	SAILENDRA BISWAL	C.O.	COURT NO. 23	Order Dtd. 2022-01-06			(Se at No-30)
181	2437/2022	10.01.2022	WP (C) - 41525/2021	M.R.ROUTRAY	C.O.	COURT NO. 2	Order Dtd.		WRIT BRANCH	(Se at

			021			OLD	2022-01-06		-2	No-6)
182	2438/2022	10.01.2022	CRLREV-720/2014	CHHABI RANA	C.O.	COURT NO. 23	Order Dtd. 2022-01-06			(Se at No-6)
183	2439/2022	10.01.2022	WP (C) - 41522/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		WRIT BRANCH -2	(Se at No-6)
184	2440/2022	10.01.2022	WP (C) - 36387/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-6)
185	2441/2022	10.01.2022	WP (C) - 41520/2021	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-05			(Se at No-6)
186	2442/2022	10.01.2022	WP (C) - 454/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-6)
187	2443/2022	10.01.2022	CONTC-7862/2021	R.C.BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-6)
188	2444/2022	10.01.2022	WP (C) - 385/2022	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-6)
189	2445/2022	10.01.2022	WP (C) - 441/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-6)
190	2446/2022	10.01.2022	WP (C) - 41661/2021	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-6)
191	2447/2022	10.01.2022	BLAPL-8378/2021	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-01-06			(Se at No-6)
192	2448/2022	10.01.2022	WP (C) - 41614/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-6)
193	2449/2022	10.01.2022	BLAPL-8582/2021	A.K.JATI	C.O.	COURT NO. 12	Order Dtd. 2022-01-06			(Se at No-6)
19	2450/2	10.01.2022	WP (C) -	P. K.	C.O.	COURT	Order			(Se

4	022	22	41834/2021	MALLICK		NO. 2 OLD	Dtd. 2022-01-06			at No-6)
195	2451/2022	10.01.2022	BLAPL-8706/2021	P.K.DASH	C.O.	COURT NO. 12			CRIMINAL MISC-3	(Se at No-14)
196	2452/2022	10.01.2022	WP (C) - 41743/2021	DILIP KUMAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-14)
197	2453/2022	10.01.2022	BLAPL-8706/2021	P.K.DASH	C.O.	COURT NO. 12	Order Dtd. 2022-01-06		CRIMINAL MISC-3	(Se at No-14)
198	2454/2022	10.01.2022	WP (C) - 41796/2021	P. P. RAO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-14)
199	2455/2022	10.01.2022	WP (C) - 41900/2021	P. P. RAO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-14)
200	2456/2022	10.01.2022	WP (C) - 41411/2021	GOPINATH SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-04			(Se at No-14)
201	2457/2022	10.01.2022	WP (C) - 41424/2021	GOPINATH SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-04			(Se at No-14)
202	2458/2022	10.01.2022	CONTC-7901/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-14)
203	2459/2022	10.01.2022	WP (C) - 41777/2021	S. C. D. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-14)
204	2460/2022	10.01.2022	CRLREV-522/2018	S.DAS	C.O.	COURT NO. 10	Order Dtd. 2021-11-21		CRIMINAL REVISION	(Se at No-4)
205	2461/2022	10.01.2022	WP (C) - 41715/2021	S. C. D. DAS	C.O.	COURT NO. 10	Order Dtd. 2022-01-06			(Se at No-4)
206	2462/2022	10.01.2022	ABLAPL-276/2020	M. N. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-4)

207	2463/2022	10.01.2022	ABLAPL-15830/2021	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-07			(Se at No-4)
208	2464/2022	10.01.2022	ABLAPL-252/2020	L. ACHARI	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-4)
209	2465/2022	10.01.2022	ABLAPL-15829/2021	A.K.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-07	CRIMINAL MISC-3		(Se at No-4)
210	2466/2022	10.01.2022	ABLAPL-223/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-4)
211	2467/2022	10.01.2022	ABLAPL-15827/2021	SUMIT SEKHAR PATTANAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-07			(Se at No-4)
212	2468/2022	10.01.2022	ABLAPL-220/2020	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-4)
213	2469/2022	10.01.2022	ABLAPL-213/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-4)
214	2470/2022	10.01.2022	ABLAPL-15825/2021	NANTU DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-07			(Se at No-4)
215	2471/2022	10.01.2022	BLAPL-9451/2021	B. N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-4)
216	2472/2022	10.01.2022	ABLAPL-15696/2021	H.K.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-05			(Se at No-4)
217	2473/2022	10.01.2022	ABLAPL-8863/2018	J.C. BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-4)
218	2474/2022	10.01.2022	CONTC (C PC) - 15/2019	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-01-06			(Se at No-4)
219	2475/2022	10.01.2022	CONTC (C PC) - 230/201	M/S PRAMOD KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-			(Se at No-

			5				01-06			4)
220	2476/2022	10.01.2022	ABLAPL-624/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-4)
221	2477/2022	10.01.2022	ABLAPL-458/2020	PRADEEP KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-4)
222	2478/2022	10.01.2022	ABLAPL-450/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-4)
223	2479/2022	10.01.2022	ABLAPL-287/2020	MAHES DAS	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-4)
224	2480/2022	10.01.2022	WP (C) - 53/2010	S.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-01-06			(Se at No-4)
225	2481/2022	10.01.2022	WP (C) - 9937/2009	J.C. BARAL	C.O.	COURT NO. 15	Order Dtd. 2022-01-06			(Se at No-4)
226	2482/2022	10.01.2022	WP (C) - 12632/2020	M.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-06			(Se at No-4)
227	2483/2022	10.01.2022	WP (C) - 12632/2020	D.K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-06			(Se at No-4)
228	2484/2022	10.01.2022	WP (C) - 2262/2009	MADAN DAS	C.O.	IN CHAMBERS	Order Dtd. 2022-01-06			(Se at No-4)
229	2485/2022	10.01.2022	WP (C) - 2262/2009	D.MISHRA	C.O.	IN CHAMBERS	Order Dtd. 2022-01-06			(Se at No-4)
230	2486/2022	10.01.2022	WP (C) - 2261/2009	MADAN DAS	C.O.	IN CHAMBERS	Order Dtd. 2022-01-06			(Se at No-4)
231	2487/2022	10.01.2022	WP (C) - 2261/2009	D.MISHRA	C.O.	IN CHAMBERS	Order Dtd. 2022-01-06			(Se at No-4)
232	2488/2022	10.01.2022	WP (C) - 30209/2	N.K.ROUT	C.O.	CHIEF JUSTICE				(Se at

			020			E'S COURT				No-4)
233	2489/2022	10.01.2022	WP (C) - 30209/2020	N.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-06			(Seat No-4)
234	2490/2022	10.01.2022	WP (C) - 18674/2008	MADAN DAS	C.O.	IN CHAMBERS	Order Dtd. 2022-01-06			(Seat No-4)
235	2491/2022	10.01.2022	WP (C) - 18674/2008	D.MISHRA	C.O.	IN CHAMBERS	Order Dtd. 2022-01-06			(Seat No-4)
236	2492/2022	10.01.2022	WP (C) - 2473/2003	P.NAYAK	C.O.	IN CHAMBERS	Order Dtd. 2022-01-05			(Seat No-4)
237	2493/2022	10.01.2022	WP (C) - 152/2022	K.C. MAJHI ADV	C.O.	IN CHAMBERS	Order Dtd. 2022-01-06			(Seat No-4)
238	2494/2022	10.01.2022	WP (C) - 2473/2003	R.K.MOHAPATRA	C.O.	IN CHAMBERS	Order Dtd. 2022-01-05			(Seat No-4)
239	2495/2022	10.01.2022	WP (C) - 3640/2003	P.C.MOHANTY	C.O.	IN CHAMBERS	Order Dtd. 2022-01-05			(Seat No-4)
240	2496/2022	10.01.2022	WP (C) - 11584/2006	B.BARIK	C.O.	IN CHAMBERS	Order Dtd. 2022-01-05			(Seat No-4)
241	2497/2022	10.01.2022	WP (C) - 10890/2004	P.K.SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-06			(Seat No-4)
242	2498/2022	10.01.2022	WP (C) - 4858/2006	BABITA SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-05			(Seat No-4)
243	2499/2022	10.01.2022	WP (C) - 41233/2021	KARUNAKAR RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-06			(Seat No-4)
244	2500/2022	10.01.2022	WP (C) - 12083/2007	R.C.MALLICK	C.O.	CHIEF JUSTICE'S COURT				(Seat No-4)
24	2501/2	10.01.2022	WP (C) -	R.C.MALLICK	C.O.	CHIEF	Order			(Se

5	022	22	12083/2007			JUSTICE'S COURT	Dtd. 2022-01-06			at No-4)
246	2502/2022	10.01.2022	WP (C) - 6514/2009	S.K.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-06			(Se at No-4)
247	2503/2022	10.01.2022	WP (C) - 455/2022	M. D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-4)
248	2504/2022	10.01.2022	WP (C) - 440/2022	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-4)
249	2505/2022	10.01.2022	WP (C) - 41096/2021	K.C. MAJHI ADV	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-4)
250	2506/2022	10.01.2022	WP (C) - 6514/2009	P.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-4)
251	2507/2022	10.01.2022	WP (C) - 412/2022	M. D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-4)
252	2508/2022	10.01.2022	WP (C) - 9576/2011	J.C. BARAL	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-4)
253	2509/2022	10.01.2022	WP (C) - 491/2022	S. C. ROURAY	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-4)
254	2510/2022	10.01.2022	WP (C) - 9576/2011	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-4)
255	2511/2022	10.01.2022	WP (C) - 8497/2016	BIKRAM BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-01-07			(Se at No-4)
256	2512/2022	10.01.2022	SJC-107/1993	T.K.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-4)
257	2513/2022	10.01.2022	WP (C) - 36269/2021	S. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-01-07			(Se at No-4)

258	2514/2022	10.01.2022	WP(C) - 38129/2021	A. K. KAR	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Seat No-4)
259	2515/2022	10.01.2022	SJC-105/1993	D.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-4)
260	2516/2022	10.01.2022	WP(C) - 38732/2021	SUBRAT KUMAR NAYAK 3	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Seat No-4)
261	2517/2022	10.01.2022	SJC-90/1993	P.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-4)
262	2518/2022	10.01.2022	SJC-90/1993	T.K.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-4)
263	2519/2022	10.01.2022	WP(C) - 39548/2021	P. N. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-110)
264	2520/2022	10.01.2022	ITA-29/2009	T.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-110)
265	2521/2022	10.01.2022	WP(C) - 39177/2021	SUBHENDU KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Seat No-110)
266	2522/2022	10.01.2022	WP(C) - 39205/2021	CHANDRAKANTA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Seat No-110)
267	2523/2022	10.01.2022	ITA-67/2009	B.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-110)
268	2524/2022	10.01.2022	WP(C) - 40132/2021	P. K. BEHEAR	C.O.	COURT NO. 25	Order Dtd. 2022-01-20		WRIT BRANCH -1	(Seat No-4)
269	2525/2022	10.01.2022	WP(C) - 40839/2021	TUSHAR KANTA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-			(Seat No-

							01-07			4)
270	2526/2022	10.01.2022	ITA-78/2008	D.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-01-06		CIVIL REVISION	(Se at No-5)
271	2527/2022	10.01.2022	WP(C)-40916/2021	P. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-5)
272	2528/2022	10.01.2022	CRLMP-2417/2021	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-01-07			(Se at No-5)
273	2529/2022	10.01.2022	BLAPL-8763/2021	A.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT			CRIMINAL MISC-3	(Se at No-14)
274	2530/2022	10.01.2022	CRLMP-2412/2021	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2022-01-07			(Se at No-14)
275	2531/2022	10.01.2022	WP(C)-33334/2020	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-06			(Se at No-14)
276	2532/2022	10.01.2022	BLAPL-8763/2021	A.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07		CRIMINAL MISC-3	(Se at No-14)
277	2533/2022	10.01.2022	CRLMP-2349/2021	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-01-06			(Se at No-14)
278	2534/2022	10.01.2022	WP(C)-798/2010	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-14)
279	2535/2022	10.01.2022	WP(C)-797/2010	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-14)
280	2536/2022	10.01.2022	WP(C)-796/2010	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-14)
281	2537/2022	10.01.2022	WP(C)-6388/2010	BABITA SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-14)
282	2538/2022	10.01.2022	WP(C)-634/200	R. K. BARIK	C.O.	IN CHAMBE	Order Dtd.			(Se at

			9			RS	2022-01-06			No-14)
283	2539/2022	10.01.2022	WP (C) - 22688/2018	P.K.MOHANTY	C.O.	DR (J)	Order Dtd. 2022-01-06			(Se at No-14)
284	2540/2022	10.01.2022	ABLAPL-15390/2020	S.DASH	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-14)
285	2541/2022	10.01.2022	WP (C) - 438/2010	J. K. DIGAL	C.O.	COURT NO. 9	Order Dtd. 2022-01-06			(Se at No-14)
286	2542/2022	10.01.2022	OJC-13526/1997	G.SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-14)
287	2543/2022	10.01.2022	WP (C) - 41543/2021	PRANAMITA BASTIA	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-14)
288	2544/2022	10.01.2022	WP (C) - 30257/2020	M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-06			(Se at No-14)
289	2545/2022	10.01.2022	WP (C) - 40530/2021	G. S. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-06		WRIT BRANCH (DIVISION BENCH)	(Se at No-121)
290	2546/2022	10.01.2022	CMP-550/2019	GYANA RANJAN PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-01-07		WRIT BRANCH -6	(Se at No-16)
291	2547/2022	10.01.2022	CRLMP-8/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-01-07			(Se at No-16)
292	2548/2022	10.01.2022	CRLMP-9/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-01-07			(Se at No-16)
293	2549/2022	10.01.2022	CRLA-174/2021	SUVENDU BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-01-06		CRIMINAL APPEAL	(Se at No-1)
294	2550/2022	10.01.2022	CRLLP-6/2020	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06		CRMINAL MISC-2	(Se at No-16)

295	2551/2022	10.01.2022	WP (C) - 13904/2015	M/S.H.N.MOHA PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-16)
296	2552/2022	10.01.2022	WP (C) - 23411/2010	B. P. TANGA	C.O.	COURT NO. 9	Order Dtd. 2022-01-06			(Se at No-16)
297	2553/2022	10.01.2022	WP (C) - 40280/2021	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-16)
298	2554/2022	10.01.2022	WP (C) - 41504/2021	SIBA PRASAD SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-16)
299	2555/2022	10.01.2022	CONTC (C P) - 248/2018	M/S R.K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2022-01-06			(Se at No-16)
300	2556/2022	10.01.2022	CONTC (C PC) - 64/2017	A. K. SAA	C.O.	COURT NO. 1	Order Dtd. 2022-01-06			(Se at No-16)
301	2557/2022	10.01.2022	MATA- 73/2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2022-01-06		FIRST APPEAL	(Se at No-1)
302	2558/2022	10.01.2022	MATA- 22/2021	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-01-06		FIRST APPEAL	(Se at No-1)
303	2559/2022	10.01.2022	CMP- 631/2021	K.C. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-1)
304	2560/2022	10.01.2022	CMP- 793/2021	P.BASTIA	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-1)
305	2561/2022	10.01.2022	CMP- 633/2021	K.C. SAHOO	C.O.	COURT NO. 24				(Se at No-1)
306	2562/2022	10.01.2022	CMP- 633/2021	K.C. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-01-06			(Se at No-1)
307	2563/2022	10.01.2022	CMP- 692/2021	C.R.KAR	C.O.	COURT NO. 22	Order Dtd. 2022-			(Se at No-

							01-06			1)
308	2564/2022	10.01.2022	CMP-694/2021	P.R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-1)
309	2565/2022	10.01.2022	CMP-59/2021	J.P.KAR	C.O.	COURT NO. 24	Order Dtd. 2022-01-07			(Seat No-1)
310	2566/2022	10.01.2022	CMP-59/2021	S.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-01-07			(Seat No-1)
311	2567/2022	10.01.2022	CMP-539/2021	P.K.MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-01-07			(Seat No-1)
312	2568/2022	10.01.2022	WP (C) - 23/2022	LOKANATH SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Seat No-1)
313	2569/2022	10.01.2022	WP (C) - 65/2022	B.MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Seat No-1)
314	2570/2022	10.01.2022	WP (C) - 164/2022	P.K.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Seat No-1)
315	2571/2022	10.01.2022	WP (C) - 184/2022	P.R.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-01-07		WRIT BRANCH -4	(Seat No-17)
316	2572/2022	10.01.2022	WP (C) - 150/2022	P.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-17)
317	2573/2022	10.01.2022	WP (C) - 155/2022	P.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-17)
318	2574/2022	10.01.2022	WP (C) - 433/2022	B.G.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Seat No-17)
319	2575/2022	10.01.2022	WP (C) - 22388/2021	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
32	2576/2022	10.01.2022	WP (C) -	P.K.SWAIN	C.O.	COURT	Order		WRIT	(Seat No-1)

0	022	22	22388/2 021			NO. 2 OLD	Dtd. 2022- 01-07		BRANCH (DIVIS ION BENCH)	at No- 105)
32 1	2577/2 022	10.01.20 22	WP (C) - 38892/2 021	B.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022- 01-05			(Se at No- 105)
32 2	2578/2 022	10.01.20 22	WP (C) - 38074/2 021	RABI NARAYAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2021- 12-22			(Se at No- 105)
32 3	2579/2 022	10.01.20 22	WP (C) - 38074/2 021	K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2021- 12-22			(Se at No- 105)
32 4	2580/2 022	10.01.20 22	WP (C) - 32812/2 021	D.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022- 01-07			(Se at No- 105)
32 5	2581/2 022	10.01.20 22	WP (C) - 33181/2 021	R.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2021- 11-22	WRIT BRANCH (DIVIS ION BENCH)		(Se at No- 106)
32 6	2582/2 022	10.01.20 22	CMP- 15/2022	A.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022- 01-07			(Se at No- 106)
32 7	2583/2 022	10.01.20 22	WP (C) - 36278/2 021	T.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2021- 12-21			(Se at No- 106)
32 8	2584/2 022	10.01.20 22	MACA- 373/202 1	BISHNU BRATA SINGH	C.O.	COURT NO. 23	Order Dtd. 2022- 01-07	MISC. APPEAL SEC.		(Se at No- 1)
32 9	2585/2 022	10.01.20 22	WP (C) - 37625/2 021	T.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2021- 12-21			(Se at No- 1)
33 0	2586/2 022	10.01.20 22	WP (C) - 146/202 2	P.JENA	C.O.	COURT NO. 22	Order Dtd. 2022- 01-06			(Se at No- 1)
33	2587/2	10.01.20	WP (C) -	RABI SAMAL	C.O.	COURT	Order			(Se

1	022	22	32908/2021			NO. 3	Dtd. 2022-01-07			at No-1)
332	2588/2022	10.01.2022	BLAPL-4330/2021	D.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022-01-07		CRIMINAL MISC-1	(Se at No-5)
333	2589/2022	10.01.2022	ABLAPL-243/2020	G. JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-5)
334	2590/2022	10.01.2022	WP (C) - 7831/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
335	2591/2022	10.01.2022	WP (C) - 7831/2014	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
336	2592/2022	10.01.2022	WP (C) - 7832/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
337	2593/2022	10.01.2022	WP (C) - 7832/2014	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
338	2594/2022	10.01.2022	WP (C) - 7833/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
339	2595/2022	10.01.2022	ABLAPL-10021/2021	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-11-24			(Se at No-5)
340	2596/2022	10.01.2022	WP (C) - 7833/2014	R.K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
341	2597/2022	10.01.2022	WP (C) - 7834/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
342	2598/2022	10.01.2022	WP (C) - 7834/2014	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
343	2599/2022	10.01.2022	WP (C) - 7835/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)

344	2600/2022	10.01.2022	WP (C) - 7835/2014	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
345	2601/2022	10.01.2022	WP (C) - 7836/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
346	2602/2022	10.01.2022	WP (C) - 7836/2014	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-5)
347	2603/2022	10.01.2022	WP (C) - 7339/2019	U. C. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-01-04			(Se at No-5)
348	2604/2022	10.01.2022	WP (C) - 1774/2019	H. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-01-04			(Se at No-5)
349	2605/2022	10.01.2022	WP (C) - 40845/2021	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-01-07	WRIT BRANCH -2		(Se at No-9)
350	2606/2022	10.01.2022	WP (C) - 40847/2021	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-01-07	WRIT BRANCH -2		(Se at No-9)
351	2607/2022	10.01.2022	CRLMC-4/2020	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2022-01-07			(Se at No-9)
352	2608/2022	10.01.2022	WP (C) - 7837/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
353	2609/2022	10.01.2022	WP (C) - 13146/2018	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-05			(Se at No-9)
354	2610/2022	10.01.2022	WP (C) - 13146/2018	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-05			(Se at No-9)
355	2611/2022	10.01.2022	WP (C) - 13146/2018	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-05			(Se at No-9)
356	2612/2022	10.01.2022	WP (C) - 7837/2014	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-			(Se at No-

							01-05			9)
357	2613/2022	10.01.2022	WP (C) - 13372/2014	P. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
358	2614/2022	10.01.2022	BLAPL-8072/2020	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-9)
359	2615/2022	10.01.2022	WP (C) - 7838/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
360	2616/2022	10.01.2022	WP (C) - 32894/2021	P. K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-01-07			(Se at No-9)
361	2617/2022	10.01.2022	WP (C) - 7838/2014	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
362	2618/2022	10.01.2022	ABLAPL-443/2020	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-9)
363	2619/2022	10.01.2022	WP (C) - 38290/2021	P.L. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2021-12-22			(Se at No-9)
364	2620/2022	10.01.2022	WP (C) - 38290/2021	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2021-12-22			(Se at No-9)
365	2621/2022	10.01.2022	WP (C) - 7840/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
366	2622/2022	10.01.2022	WP (C) - 40522/2021	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Se at No-9)
367	2623/2022	10.01.2022	WP (C) - 7841/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
368	2624/2022	10.01.2022	WP (C) - 40522/2021	J. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2022-01-03			(Se at No-9)
369	2625/2022	10.01.2022	CONTC-2623/20	MOHAN BEHERA	C.O.	CHIEF JUSTIC	Order Dtd.			(Se at

			20			E'S COURT	2022-01-05			No-9)
370	2626/2022	10.01.2022	WP (C) - 7842/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
371	2627/2022	10.01.2022	CONTC-5154/2020	MOHAN BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-05			(Se at No-9)
372	2628/2022	10.01.2022	WP (C) - 7843/2014	P.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
373	2629/2022	10.01.2022	CONTC-5154/2020	PRATAP KUMAR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-05			(Se at No-9)
374	2630/2022	10.01.2022	CONTC-1814/2019	MOHAN BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-05			(Se at No-9)
375	2631/2022	10.01.2022	WP (C) - 7843/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
376	2632/2022	10.01.2022	BLAPL-7951/2020	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-07			(Se at No-9)
377	2633/2022	10.01.2022	MACA-658/2019	R. K. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-9)
378	2634/2022	10.01.2022	WP (C) - 7844/2014	P.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
379	2635/2022	10.01.2022	MACA-658/2019	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-9)
380	2636/2022	10.01.2022	WP (C) - 7844/2014	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-9)
381	2637/2022	10.01.2022	MACA-104/2021	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-01-04			(Se at No-9)
38	2638/2	10.01.2022	MACA-	SARAT SWAIN	C.O.	COURT	Order			(Se

2	022	22	104/2021			NO. 23	Dtd. 2022-01-04			at No-9)
383	2639/2022	10.01.2022	FAO-879/2019	R. K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2022-01-07			(Se at No-9)
384	2640/2022	10.01.2022	BLAPL-8332/2016	P.CH. DAS	C.O.	COURT NO. 10	Order Dtd. 2022-01-05		CRMINAL MISC-2	(Se at No-13)
385	2641/2022	10.01.2022	FAO-879/2019	P. K. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2022-01-07			(Se at No-13)
386	2642/2022	10.01.2022	BLAPL-2911/2017	P.CH. DAS	C.O.	COURT NO. 10	Order Dtd. 2022-02-03		CRIMINAL MISC-1	(Se at No-2)
387	2643/2022	10.01.2022	WP (C) - 30425/2021	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-2)
388	2644/2022	10.01.2022	WP (C) - 22293/2017	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-01-05			(Se at No-2)
389	2645/2022	10.01.2022	BLAPL-64/2017	SURESH CH SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2022-01-05		CRIMINAL MISC-1	(Se at No-2)
390	2646/2022	10.01.2022	WP (C) - 28747/2019	B. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-2)
391	2647/2022	10.01.2022	WP (C) - 28747/2019	M. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Se at No-2)
392	2648/2022	10.01.2022	BLAPL-2892/2017	SURESH CH SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2022-01-05		CRMINAL MISC-2	(Se at No-10)
393	2649/2022	10.01.2022	CONTC-4339/2020	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2022-01-07			(Se at No-10)
394	2650/2022	10.01.2022	BLAPL-8444/2020	BISWARANJAN DALAI	C.O.	COURT NO. 23	Order Dtd. 2021-01-07			(Se at No-10)

395	2651/2022	10.01.2022	BLAPL-9165/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-01-07			(Se at No-10)
396	2652/2022	10.01.2022	WP (C) - 42003/2021	P.R.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-10)
397	2653/2022	10.01.2022	WP (C) - 41046/2021	TAPAN KUMAR KAMILA	C.O.	COURT NO. 22	Order Dtd. 2022-01-07			(Se at No-10)
398	2654/2022	10.01.2022	WP (C) - 40461/2021	H.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-10)
399	2655/2022	10.01.2022	WP (C) - 40874/2021	J.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-01-05			(Se at No-10)
400	2656/2022	10.01.2022	WP (C) - 40526/2021	G.R.PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-01-05			(Se at No-10)
401	2657/2022	10.01.2022	WP (C) - 6/2022	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-10)
402	2658/2022	10.01.2022	WP (C) - 182/2022	A.K.ROUL	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-10)
403	2659/2022	10.01.2022	WP (C) - 459/2022	SUBASH CHANDRA PANI	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-10)
404	2660/2022	10.01.2022	BLAPL-8182/2021	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022-01-07			(Se at No-10)
405	2661/2022	10.01.2022	BLAPL-9511/2020	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-10)
406	2662/2022	10.01.2022	BLAPL-10590/2021	S.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-01-07		CRMINA L MISC-2	(Se at No-10)
407	2663/2022	10.01.2022	BLAPL-9480/2021	A.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2022-			(Se at No-

							01-07			10)
408	2664/2022	10.01.2022	BLAPL-9145/2020	G. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-01-07			(Se at No-10)
409	2665/2022	10.01.2022	BLAPL-10153/2021	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-01-07			(Se at No-10)
410	2666/2022	10.01.2022	CRLMC-998/2020	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-01-07			(Se at No-10)
411	2667/2022	10.01.2022	BLAPL-8249/2021	S.K.SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-01-07			(Se at No-10)
412	2668/2022	10.01.2022	CONTC-6796/2021	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-10)
413	2669/2022	10.01.2022	CONTC-6259/2021	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-10)
414	2670/2022	10.01.2022	CONTC-7095/2021	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-10)
415	2671/2022	10.01.2022	CONTC-7037/2021	R.C.BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07		CONTEMPT	(Se at No-1)
416	2672/2022	10.01.2022	CONTC-6151/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
417	2673/2022	10.01.2022	CONTC-6951/2021	M/S R.B.MISHRA	C.O.	COURT NO. 9	Order Dtd. 2022-01-07		CONTEMPT	(Se at No-1)
418	2674/2022	10.01.2022	WP (C) - 32653/2021	S.DAS	C.O.	COURT NO. 9	Order Dtd. 2022-01-07			(Se at No-1)
419	2675/2022	10.01.2022	WP (C) - 32655/2021	S.DAS	C.O.	COURT NO. 9	Order Dtd. 2022-01-07			(Se at No-1)
420	2676/2022	10.01.2022	WP (C) - 32906/2	S.DAS	C.O.	COURT NO. 9	Order Dtd.			(Se at

			021				2022-01-07			No-1)
421	2677/2022	10.01.2022	WP (C) - 32909/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
422	2678/2022	10.01.2022	WP (C) - 32913/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
423	2679/2022	10.01.2022	WP (C) - 32918/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
424	2680/2022	10.01.2022	WP (C) - 33163/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
425	2681/2022	10.01.2022	WP (C) - 33165/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
426	2682/2022	10.01.2022	WP (C) - 33365/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
427	2683/2022	10.01.2022	WP (C) - 33367/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
428	2684/2022	10.01.2022	WP (C) - 33710/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
429	2685/2022	10.01.2022	WP (C) - 34256/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
430	2686/2022	10.01.2022	WP (C) - 34257/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
431	2687/2022	10.01.2022	WP (C) - 35909/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
432	2688/2022	10.01.2022	WP (C) - 32252/2021	S.P.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Se at No-1)
433	2689/2022	10.01.2022	ABLAPL-	P.BEHERA	C.O.	COURT	Order			(Se

3	022	22	456/2020			NO. 1	Dtd. 2022-01-07			at No-1)
434	2690/2022	10.01.2022	ABLAPL-15806/2021	S.BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-05		CRIMINAL MISC-3	(Se at No-4)
435	2691/2022	10.01.2022	WP (C) - 35912/2021	S.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-07			(Se at No-4)
436	2692/2022	10.01.2022	WP (C) - 40860/2021	S.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-07			(Se at No-4)
437	2693/2022	10.01.2022	WP (C) - 41009/2021	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-4)
438	2694/2022	10.01.2022	WP (C) - 41072/2021	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-4)
439	2695/2022	10.01.2022	WP (C) - 41017/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-4)
440	2696/2022	10.01.2022	WP (C) - 41020/2021	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-4)
441	2697/2022	10.01.2022	WP (C) - 41326/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-4)
442	2698/2022	10.01.2022	WP (C) - 41542/2021	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-4)
443	2699/2022	10.01.2022	WP (C) - 41772/2021	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07		WRIT BRANCH -7	(Se at No-18)
444	2700/2022	10.01.2022	WP (C) - 41873/2021	P.P. RAO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-18)
445	2701/2022	10.01.2022	WP (C) - 41896/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-18)

44 6	2702/2 022	10.01.20 22	TRP (C) - 408/202 1	P. R. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-06			(Se at No- 18)
44 7	2703/2 022	10.01.20 22	ABLAPL- 15911/2 021	BIBEKANANDA BAISAKH	C.O.	COURT NO. 1	Order Dtd. 2022- 01-06			(Se at No- 18)
44 8	2704/2 022	10.01.20 22	TRP (C) - 434/202 1	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2022- 01-07			(Se at No- 18)
44 9	2705/2 022	10.01.20 22	ABLAPL- 10480/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021- 10-26			(Se at No- 18)
45 0	2706/2 022	10.01.20 22	CRP- 20/2008	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022- 01-04			(Se at No- 18)
45 1	2707/2 022	10.01.20 22	ABLAPL- 14857/2 021	P.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2021- 12-21		CRMINA L MISC-2	(Se at No- 15)
45 2	2708/2 022	10.01.20 22	WP (C) - 41141/2 021	J.J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022- 01-05			(Se at No- 15)
45 3	2709/2 022	10.01.20 22	WP (C) - 32894/2 021	T. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2022- 01-07			(Se at No- 15)
45 4	2710/2 022	10.01.20 22	WP (C) - 41044/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 01-06			(Se at No- 15)
45 5	2711/2 022	10.01.20 22	WPC (OAC) - 3005/20 01	B. N. SHADANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-06			(Se at No- 15)
45 6	2712/2 022	10.01.20 22	WP (C) - 39569/2 021	N.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022- 01-06			(Se at No- 15)
45 7	2713/2 022	10.01.20 22	WP (C) - 13177/2 019	J. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 15)
45 8	2714/2 022	10.01.20 22	WP (C) - 37624/2 021	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-		WRIT BRANCH -1	(Se at No-

							01-07			4)
459	2715/2022	10.01.2022	WP (C) - 23753/2013	P.K.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2022-01-04			(Se at No-4)
460	2716/2022	10.01.2022	CONTC-7783/2021	P. P. RAO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-4)
461	2717/2022	10.01.2022	WP (C) - 1743/2013	S. C. DAS	C.O.	COURT NO. 5	Order Dtd. 2022-01-06			(Se at No-4)
462	2718/2022	10.01.2022	WP (C) - 23753/2013	T.BAG	C.O.	COURT NO. 9	Order Dtd. 2022-01-04			(Se at No-4)
463	2719/2022	10.01.2022	WP (C) - 1743/2013	SARAT DASH	C.O.	COURT NO. 5	Order Dtd. 2022-01-06			(Se at No-4)
464	2720/2022	10.01.2022	WP (C) - 1743/2013	SANJAY KUMAR SAHU	C.O.	COURT NO. 5	Order Dtd. 2022-01-06			(Se at No-4)
465	2721/2022	10.01.2022	WP (C) - 23753/2013	T.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-01-04			(Se at No-4)
466	2722/2022	10.01.2022	WP (C) - 17022/2013	P.N.NAYAK	C.O.	CH	Order Dtd. 2022-01-06			(Se at No-4)
467	2723/2022	10.01.2022	WP (C) - 29454/2021	PITABAS NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-01-07		WRIT BRANCH -5	(Se at No-23)
468	2724/2022	10.01.2022	CRLMC-1558/2019	J.C.BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-01-07		CRMINAL MISC-2	(Se at No-15)
469	2725/2022	10.01.2022	CRLMC-2760/2012	A.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-01-07			(Se at No-15)
470	2726/2022	10.01.2022	CRLMC-3495/2019	M.N.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-01-05			(Se at No-15)
471	2727/2022	10.01.2022	CRLMC-2547/20	M/S.N.K.LENKA	C.O.	COURT NO. 2	Order Dtd.			(Se at

			16				2022-01-06			No-15)
47 2	2728/2 022	10.01.20 22	TRPCRL- 104/202 1	P.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022- 01-05			(Se at No- 15)
47 3	2729/2 022	10.01.20 22	TRPCRL- 101/202 1	M.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022- 01-05			(Se at No- 15)
47 4	2730/2 022	10.01.20 22	TRPCRL- 102/202 1	ACHYUTA NANDA PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2022- 01-05			(Se at No- 15)
47 5	2731/2 022	10.01.20 22	TRP (C) - 1/2022	J.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022- 01-07			(Se at No- 15)
47 6	2732/2 022	10.01.20 22	TRP (C) - 376/202 1	R.K.MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-06			(Se at No- 15)
47 7	2733/2 022	10.01.20 22	TRP (C) - 108/201 8	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 01-06			(Se at No- 15)
47 8	2734/2 022	10.01.20 22	ABLAPL- 15813/2 021	JYOTI P, NANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 01-17		CRIMIN AL MISC-3	(Se at No- 4)
47 9	2735/2 022	10.01.20 22	ABLAPL- 14061/2 021	M. K. SWAIN	GENE RAL		Order Dtd. 2021- 11-25			(Se at No- 4)

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